

[Shri A. C. George]

R. 1054 in Gazette of India dated the 24th July, 1971, under sub-section (3) of section 48 of the Coffee Act, 1942. [Placed in Library. See No. LT-828/71]

- (2) A copy of the Cardamom Board Service (Classification, Control and Appeal) Rules, 1971 (Hindi and English Versions) published in Notification No. G. S. R. 1055 in Gazette of India dated the 24th July 1971 under sub-section (3) of section 33 of the Cardamom Act, 1965. [Placed in Library. See No. LT-829/71]

12.43 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary of Rajya Sabha :-

- (i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance (No. 2) Bill, 1971 which was passed by the Lok Sabha at its sitting held on the 31st July, 1971, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 5th August, 1971, agreed without any amendment to the Agricultural Refinance Corporation (Amendment) Bill, 1971, which was passed by the Lok Sabha at its sitting held on the 31st July, 1971."

PUBLIC ACCOUNTS COMMITTEE

ELEVENTH REPORT

SHRI SEZHIYAN (Kumbakonam): Sir, I beg to present the Eleventh Report of the Public Accounts Committee regarding Audit Report (Railways), 1970 and Appropriation Accounts (Railways), 1968-69.

12.44 hrs.

STATEMENT RE. TREATY OF PEACE, FRIENDSHIP AND COOPERATION BETWEEN INDIA AND USSR

MR. SPEAKER : Shri Swaran Singh to make a Statement.

SHRI PILOO MODY (Godhra): May I make a submission, Mr. Speaker? May I be permitted to ask Comrade Swaran Singh a few questions after he has finished?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH): I am glad he calls me a comrade.

I have the honour to lay on the Table of the House a copy of the Treaty of Peace, Friendship and Co-operation, signed to-day by me on behalf of the Government of India with Mr. A. A. Gromyko, Foreign Minister of the USSR Government, who has signed it on behalf of the Union of Soviet Socialist Republics.

Government welcome this Treaty as a further step towards strengthening friendship and co-operation between India and the Soviet Union. The Treaty will, we are convinced, provide a stabilising factor in favour of peace, security and development not only of our two countries, but the region as a whole. It is not aimed against any third country. In fact, we